GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:3877 ANSWERED ON:16.12.2011 FEES CHARGED BY PRIVATE DOCTORS Choudhary Shri Harish;Joshi Shri Mahesh;Tudu Shri Laxman

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has taken note that doctors working in various hospitals are charging fee arbitrarily and they direct patients to get the test done from outside;
- (b) if so, whether the Government has conducted any investigation in this egard;
- (c) if so, the details thereof;
- (d) whether the Government proposes to rationalize the hospital fees and to display the details of fees on notice boards; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a)to(e): 'Health' being a state subject, no such information is maintained centrally. However, as far as three Central Government Hospitals in Delhi namely Safdarjung Hospital, Dr. RML Hospital and Lady Harding Medical College & Associated Hospitals are concerned, no fee is charged from the patients for doctors' consultation and most of the tests for which facilities are available in the Hospitals are done free of cost. Nominal charges are levied for certain type of investigations and procedures. However BPL category patients/CGHS beneficiaries are exempted from such charges. In some other cases, the patients are requested to get those tests/procedures done outside the hospitals for which facilities are not available in the Hospital. In the central government Hospitals in Delhi, these charges are fixed by Directorate General of Health Services/Ministry of Health and Family Welfare and are displayed on the notice board in the hospitals.